

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 7
(CAA)-32/ND/2021

IN THE MATTER OF:

Shresth Malleable Steels Pvt. Ltd.&
Others

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 03.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Kartikeya Goel, Advocate
For the Respondent :

ORDER

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)